

S U P R E M E      C O U R T   O F      I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).2945/2010

STATE OF U.P.&amp; ORS.

Petitioner(s)

VERSUS

GRAND SLAM FITNESS(P) LTD.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned  
Judgment,exemption from filing O.T.  
WITH SLP(C) NO. 12688 of 2010

Date: 06/07/2010      This Petition was called on for hearing today.

For Petitioner(s)      Mr. Manoj Devide,Adv.  
                                 Mr. Gunnam Venkateswara Rao,Adv.

For Respondent(s)      Mr. Manu Beri,Adv.  
                                 Mr. Prashant Kumar,Adv.

UPON hearing counsel the Court made the following

## O R D E R

In SLP(C)No. 2945/2010      the sole respondent granted two  
weeks time as a last chance for filing counter affidavit.

IN SLP(C)No. 12688/2010      Await return of notice on the  
sole respondent.

List the matter on 2.8.2010.

(SUNIL THOMAS)  
Registrar